#### GOVERNMENT OF INDIA MINISTRY OF CULTURE

# LOK SABHA

#### STARRED QUESTION No.10 TO BE ANSWERED ON 19.07.2021

#### BASIC AMENITIES AT ANCIENT TEMPLES AND MONUMENTS

\*10 SHRI ASHOK MAHADEORAO NETE:

Will the Minister of Culture be pleased to state:

- (a) whether the Government proposes to provide basic amenities like drinking water, toilets, parking, approach roads etc, and guides to the tourists visiting the monuments, historical temples and world heritage sites in order to promote tourism;
- (b) if so, the monuments-wise details thereof;
- (c) whether the Government has taken/ proposes to take steps for beautification of and to provide the said facilities in tribal dominated areas in the country including Maharashtra, particularly the famous ancient cave and temple of Lingo Jango, deity of Tribes, located in Kachargad in Salekasa Taluka of Gondiya district, MarkandaDevasthan in Chamorshi Taluka and Holy shrine of Lord Rama located in Ramdegi in Chimur Tehsil of Chandrapur district under the Parliamentary constituency of Gadchiroli-Chumur; and
- (d) the State/UT-wise details thereof along with the requests received from the public representatives in this regard?

# ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G.KISHAN REDDY)

(a) to (d) A statement is laid on the table of the House.

# STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 10 FOR 19.07.2021

(a) & (b)	Amenities like drinking water, toilets, parking, approach road, pathways								
	and guides, etc are provided at World Heritage monuments, ticketed								
	monuments and several other monuments which are under the								
	protection of Archaeological Survey of India. Providing such amenities								
	is a regular phenomenon. Summary statement of facilities is at								
	Annexure-I.Apart from this, the monument wise details are available								
	at:								
	https://asi.nic.in/facilities-at-monument/								
(c)&(d)	Conservation and maintenance of Centrally Protected Monuments in								
	the country including those in tribal dominated areas is taken up every								
	year as per the need and priority depending on resources and funds.								
	Temple of Lingo Jango is not a protected monument. At temples in								
	Markanda and Ramdegi Archaeological Survey of India has provisions								
	for conservation and landscaping, during the current year. Request								
	received from Public Representatives as VIP references are invariably								
	addressed or passed on to the concerned for suitable redressal. A								
	statement indicating facilities provided at centrally protected								
	monuments, State/UT-wise is at Annexure-II.								
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#### ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a & b) OF LOK SABHA STARRED QUESTION NO.10 FOR 19.07.2021.

# STATEMENT INDICATING AMENITIES PROVIDED AT CENTRALLY PROTECTED MONUMENTS

SI. No.	Facilities	Available at Monuments		
1.	Toilet	504		
2.	Drinking water	711		
3.	Signages	1730		
4.	Parking	222		
5.	Benches	535		
6.	Pathway	2321		
7.	Wi-Fi	42		
8.	Audio Guide/App Based Guide	05		

# Annexure –II Annexure referred to in Reply to Part (c ) and (d) of the Lok Sabha Starred Quesdtion No 10 for 19.07.2021 Statement Indicating Facilities Provided at Centrally Protected Monuments /Sites

Sl.No	State/UT	Total Number of Monuments having Approach Pathway	Total Number of Monument s having Signage	Total Number of Monument s having Drinking Water	Total Number of Monuments having Toilet Facilities	Total Number of Monumen ts having Benches	Total Number of Monume nts having Parking	Total Number of Monume nts having WiFi Facility	Total Number of Monumen ts having Audio Guide/Ap p Based Guide (Odigos)
1	Uttar Pradesh	297	303	133	66	40	24	03	00
2	Madhya Pradesh	199	158	67	45	63	76	11	00
3	Jammu & Kashmir (UT)	52	31	13	24	17	12	00	00
4	Laddhak (UT)	12	08	08	10	02	12	00	00
5	Chhattisgar h	64	01	16	15	23	00	00	00
6	Uttarakhan d	41	40	17	16	32	00	00	02
7	Punjab and Haryana	33	21	27	34	10	14	00	00
8	Himachal Pradesh	40	23	26	11	40	00	00	01
9	NCT of Delhi	147	118	37	32	30	14	02	01
10	Bihar	18	70	05	09	04	02	00	00
11	West Bengal	104	111	19	22	11	03	00	00
12	Jharkhand	05	05	04	03	04	00	00	00
13	Goa	13	17	03	04	09	00	00	00

14	Odisha	62	49	14	23	00	00	00	00
15	Assam	37	39	05	09	29	04	00	00
16	Mizoram	09	10	04	05	08	01	00	00
17	Rajasthan	55	102	36	30	51	06	00	00
18	Gujarat	205	44	46	19	12	05	01	00
19	Maharashtr a	191	105	52	23	08	02	01	00
20	Telangana	04	06	04	04	06	02	00	00
21	Andhra Pradesh	75	75	13	10	08	01	00	00
22	Karnataka	346	249	69	53	100	12	22	01
23	Tamil Nadu	283	116	78	26	21	23	01	00
24	Kerala	29	29	15	11	07	09	01	00
	Total	2321	1730	711	504	535	222	42	05

NOTE: Facilities in all monuments under ASI protectionincluding the remaining States/UTs are also regularly maintained and well-kept by the ASI. Further, upgradation and creation of facilities in all the monuments are a regular exercise of ASI.